

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2659

ANSWERED ON:16.12.2008

RISING CRIMES IN DELHI

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether criminal cases are on the rise in the National Capital Territory of Delhi;
- (b) if so, the total number of criminal cases registered during each of the last three years and the current year, crime-wise, gender-wise including different crimes committed against women and senior citizens, looting of businessmen along with the amount looted, separately;
- (c) the total number of accused arrested/cases filed and the conviction rate achieved during the said period;
- (d) the steps taken by the Government to ensure the safety of the people including children, women and senior citizens of Delhi and to ensure higher conviction rate of criminals; and
- (e) the steps taken by the Government to strengthen policing and to combat the rise in crime in Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI)

- (a): It is not correct as the crime cases reported during 2008 (between 1st January, 2008 and 30th November, 2008) has registered 12.78 % decline in comparison to the cases reported during the corresponding period in 2007.
- (b): As per annexure. However, the gender-wise figures are not maintained by Delhi Police.
- (c): The details of total accused, arrested, cases challaned and conviction rate achieved in respect of IPC cases are given below:

Year Accused arrested Cases challaned Conviction rate

2005 58519 30088 62%

2006 57433 25385 65%

2007 51592 18387 64.69%

2008 33443 9592 63%

(upto 30th November)

(d) and (e): The steps taken to check crime in Delhi include introduction of 'Eyes and Ears' Scheme with a view to seek cooperation of public for gathering of information on suspicious activities of individuals and crimes; improvement in the beat system of patrolling; identification of Police Stations with high rate of crime and provision of additional manpower and motorcycle patrols to such Police Stations; rationalization of the timing for patrolling to maximize its effectiveness; development of intelligence about the movement of desperate criminals; multi-tasking of Police Control Room Vans, establishment of Crime against Women Cell; setting up of Rape Crises Intervention Centres; association of women police officers in investigation of rape cases; networking of Non-Governmental

Organisations; deployment of Staff in plain cloth at vulnerable places; starting of dedicated Telephone Helplines for women and older persons at Police Control Room; constitution of `Women Mobile Team` to attend to distress calls from women on the round-the-clock basis; setting up of `Senior Citizens Security Cell` at the Police Headquarters; renewed emphasis on verification of antecedents of domestic servants and closer interaction with the Residents Welfare Associations.

The Government also reviews the strength of Delhi Police and recently,7612 additional posts were sanctioned to strengthen Delhi Police.In addition, funds for modernisation of Delhi Police is provided.